

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No. .241/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (T) Shri S. Vijayaraghavan**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> May, 2017, 10.30 A.M**


Name of the Company	Datre Corporation Limited -Versus- The Secretary Industries Department		
Under Section	<b>280</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


①	Ms Manju Dhuturia	}	petitioner	12/5/17
②	Mr Koushik Chakraverty			K. Chakraverty

**ORDER**

Ld. Counsels for the petitioner made a request for adjournment. Prayer is allowed.

List the matter on 14/07/2017.

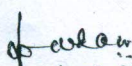
  
(S. Vijayaraghavan)  
Member (T)

  
(Vijai Pratap Singh)  
Member (J)

Court-II

NATIONAL COMPANY LAW TRIBUNAL

The matter is listed on 19.07.2017  
Vide Notice dated 13.07.2017.

  
14.7.2017